

IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE "B" BENCH : PUNE

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND
DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER

I.T.A.No.1159/PUN./2024 [E-APPEAL]
Assessment Year 2019-2020

Shri Ram Singh Mewada, LIC-224, Shrikrishna Puram, Near VJVM School, SAMARDHA – 462 047. PAN ABGPM7583H Madhyapradesh.	vs.	The Prl. Commissioner of Income Tax, Nashik-1, Kendriya Rajaswa Bhawan, Gadkari Chowk, Old Agra Road, Nashik. PIN-422 022 Maharashtra.
(Appellant)		(Respondent)

For Assessee :	-None-
For Revenue :	Shri Ajay Kumar Keshari

Date of Hearing :	18.09.2024
Date of Pronouncement :	23.09.2024

ORDER

PER SATBEER SINGH GODARA, J.M. :

This assessee's appeal, for assessment year 2019-20, arises against the PCIT, Nashik-1, Nashik's Din and Order No. ITBA/REV/F/REV5/2023-24/1063172333(1), dated 22.03.2024, in proceedings u/s. 143(3) of the Income Tax Act, 1961 (in short "the Act").

Case called twice. None appears at assessee's behest. He is accordingly proceeded ex-parte.

2. During the course of hearing, the assessee vide letter dated 17.09.2024 seeks permission of the tribunal for withdrawal of it's appeal as under :

From,
Ram Singh Mewada
 Aurangabad

To,
The Hon'ble Members
Income Tax Appellate Tribunal – B Bench,
Pune.

Subject: Application for withdrawal of Appeal no ITA 1159/PUN/2024 - A.Y. 19-20.

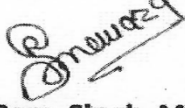
Respected Members,

I the above named have filed an Appeal for A.Y. 2019-20 bearing Appeal No. ITA 1159/PUN/2024, as I do not want to pursue the said Appeal, I request your Honor's to kindly allow me to withdraw the said Appeal No. ITA 1159/PUN/2024 for AY 2019-20.

The date of hearing fixed on dt. 18.9.24

Thanking You,

Yours Truly,



Ram Singh Mewada
 Dt. 17.9.24

3. Learned DR has objection.
4. We, therefore, dismiss the appeal of the assessee as withdrawn. Ordered accordingly.

Order pronounced in the open Court on 23.09.2024.

Sd/-
 [DR. DIPAK P. RIPOTE]
 ACCOUNTANT MEMBER
 Pune, Dated 23rd September, 2024
 VBP/-
 Copy to

Sd/-
 [SATBEER SINGH GODARA]
 JUDICIAL MEMBER

1.	The appellant
2.	The respondent
3.	The Pr. CIT, Pune concerned
4.	D.R. ITAT, "B" Bench, Pune.
5.	Guard File.

//By Order//

//True Copy //

Sr. Private Secretary, ITAT, Pune Benches, Pune.